

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.**  
**CA. NO. 1(ND)2017**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017**

**NAME OF THE COMPANY: Ms.Mukta devi bagla V/s. Unitech Ltd**

**SECTION OF THE COMPANIES ACT: 424**

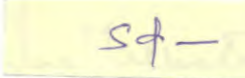
<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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**Present:** Mr. Vipul Ganda, Mr. Satvik Varma, Mr. Tarun Mehta  
and Mr. S.K.Giri, Advocates for Petitioner

**ORDER**

The present application has been filed for execution of the order passed while disposing off the investor's petition u/s 73(4) of the Companies Act.

To come up on 16.03.2017.

  
**(Ina Malhotra)**  
**Member Judicial**